

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-176/2009/11730/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Ranjita Agarwalla,
i/c District & Sessions Judge,
Udalguri.

Dated Guwahati, the 07th December, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. ADJ(U) 3280 dtd. 30.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.12.2023, alongwith station leave permission, from the morning of 01.12.2023 till the morning of 04.12.2023**, has been granted. The next seniormost Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-176/2009/11731/A dated 07/12/23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]